

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

RAJYA SABHA
UNSTARRED QUESTION No. 1197
TO BE ANSWERED ON 27/07/2018

ACTION ON MISLEADING ADVERTISEMENTS

1197. SHRI MD. NADIMUL HAQUE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of complaints made on the Grievances Against Misleading Advertisements (GAMA) portal along with their status in the last four years;
- (b) whether the details are available in the public domain regarding whether the advertisers have taken any corrective action in response to such complaints, if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C.R. CHAUDHARY)

(a) : From 15th March, 2015, the day the GAMA portal was launched, till date, 8233 complaints have been lodged in the portal “Grievance Against Misleading Advertisements (GAMA)”. Out of this, 4450 complaints have been disposed of.

(b) & (c) : The details of action taken by the advertisers on the complaints can be seen by a complainant in the GAMA portal using his login id and password.
